

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 49 of 2021

IN THE MATTER OF:

Deccan Value Investors L.P & DVI Pe Mauritius Ltd. ...Appellant.

Versus

**Dinkar T. Venkatasubramanian,
RP (Castex Technologies Ltd.) & Ors. ...Respondents.**

Present:

**For Appellant: Mr. Vikram Nankani, Sr. Advocate with
Mr. Dinesh Pednekar, Mr. Arpan Behl, Advocates.**

**For Respondent: Mr. Sumant Batra, Mr. Sanjay Bhatt,
Ms. Niharika Sharma, Mr. Rahul Mendiratta,
Advocates for R-1.
Ms. Geetika Sharma, R-3,
Suspended Board of Directors.
Mr. Ritin Rai, Sr. Advocate with Ritika Sinha,
Advocates for R-2.**

**ORDER
(Virtual Mode)**

25.03.2021 List the Appeal 'For Admission (After Notice)' Hearing on **28th
April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**